

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1427 of 97

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

ARATI ROY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms.U.Sanyal, counsel

Heard on : 4.4.2001

Order on : 4.4.2001

O R D E R

R.N.Ray, VC.

None appears for the applicant on repeated calls today. It appears from the record that none appeared for the applicant on several earlier occasions also. The application is therefore dismissed for non-prosecution. Ms.U.Sanyal, 1d. counsel for the respondents is present. No order as to costs.

IN YEM.

MEMBER (A)

in


VICE-CHAIRMAN